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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/95/2016
NAME OF THE PETITIONER(S) : Manoj Thomas & 2 others
NAME OF THE RESPONDENT(S) : Wimrock Granites Private Limited & 5 others
UNDER SECTION : 397/398 of CA 1956

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|--|---------------------------|---------------|
| | | REPRESENTATION BY WHOM | |
| (1) | T.V.P. Saivihan Pr Hani Shankarmani | Counsel for Respondent | T.V.P. Saivil |
| | CHIRAG GUPTA for S.R. Rajagopal | COUNSEL FOR PETITIONER | <u>Chirag</u> |

ORDER

Counsels representing both the parties present. Both the counsels reported that settlement talks are in progress. Counsel for petitioner stated that he is not in touch with the clients and sought time for getting instructions. Both the counsels are directed to report the outcome of the settlement talks. At request time is granted. Put up on **14.02.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)